

It is for the information of all the concerned Advocates that following mentioning have been allowed for filing in DRR today i.e. 25.03.2020 from 2 PM to 4 PM :

1	CWP		DEVENDER KUMAR	FIXED FOR 31.03.2020
2	CWP	VAJIR SINGH V/S STATE OF HARYANA & ORS	J.P. JANGU	FIXED FOR 31.03.2020
3	CRM-M	KARAN KATHPALIA V/S STATE OF HARYANA	LOVEKIRAT S. CHAHAL, RUBAL GARG	FIXED FOR 27.03.2020

The following officers have been designated to accept the advance notice through e-mail in the matters which have been allowed through mentioning. The counsels will e-mail paper-books to them. List of officers is as under :

1	STATE OF HARYANA	CIVIL CASES	Sh. Deepak Balyan, AAG Haryana +91-98154-40630 deepakbalyan286@gmail.com
		CRIMINAL CASES	Sh. Deepak Sabharwal, AAG Haryana +91-98722-15757 deepak.sabherwal.legal@gmail.com
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3	UNION OF INDIA	ALL MATTERS	SH. Satya Pal Jain, Additional Solicitor General of India +91-98141-02232 contact@satyapaljain.com